

CHAND RAM): No instructions were issued by the Ministry of Home Affairs for requisitioning vehicles to transport processionists to Delhi from Saharanpur in connection with the rally, mentioned by the Honourable Member, on 14-11-1977.

**Representation from Clerks' Union of the Central Government Employees**

1353. SHRI NRIPATI RANJAN  
CHOUDHURY;  
SHRI HARSH DEO MALA-  
VIYA;  
SHRI HIMMAT SINH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation from the Clerks' Union of the Central Government employees containing a nine-point demand;

(b) if so, what are these demands; and

(c) what decision Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The Honourable Members have perhaps in view the Central Government Clerks' Union, which is represented on the Departmental Council (Joint Consultative Machinery) of the Department of Personnel and Administrative Reforms. Various service matters are raised by the Union for discussion in the Departmental Council. While no nine-point demand, as referred to in the Question, appears to have been received from this Union, a communication containing eight demands has been received.

(b) A statement containing the demands is annexed.

(c) The Union has been informed that they should utilise the appropriate forum such as the Joint Consultative Machinery in which they are already participating to discuss the demands.

**Statement**

*Demands made by the Central Government Clerks' Union*

The Desk Officers Scheme be scrapped and a new Scheme evolved in consultation with the Staff Unions for freeing the administration from red tape.

Convert 25 per cent of Lower Division Clerks posts into Upper Division Clerks.

Direct recruitment to the posts of Assistant/Grade II Stenographers of the Central Secretariat Stenographers' Service and other Class II posts in the Central Secretariat Offices be stopped.

Reversion of all deputationists working in the Central Secretariat Offices against ex-cadre posts and filling the resultant vacancies by Central Secretariat Service/Central Secretariat Stenographers' Service/Central Secretariat Clerical Service, reinclusion of ex-cadre posts into Central Secretariat Service/Central Secretariat Stenographers' Service/Central Secretariat Clerical Service.

Computerisation in the Union Public Service Commission may be stopped.

Seniority be fixed according to the date of appointment.

Central Secretariat Service/Central Secretariat Stenographers' Service/Central Secretariat Clerical Service be centralised.

The ban on creation of posts in the Central Secretariat Services may be removed.

**Joint venture by the Phillips India Ltd. and the West Bengal Government for manufacture of Telecommunication and Communication Equipment**

1354. SHRI NRIPATI RANJAN  
CHOUDHURY;  
SHRI HARSH DEO  
MALAVIYA;  
SHRI HIMMAT SINH:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that in the Industrial Policy Resolution of 1956,